

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD BENCH  
Court 2**

**Cont.P 1 of 2019 in TP/MP/ 218 of 2019 [CP 55 of 2019]**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
19.03.2021**

Name of the Company: Pramod Kumar Vyas & Anr  
V/s  
Shree Rajpal Singh

Section: 425 of the Companies Act.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

**ORDER  
(through video conferencing)**

Mr. Vijayesh Atre, advocate appeared on behalf of the Applicant.

Mr. V N Dubey, advocate, appeared on behalf of the Respondent.

Due to paucity of time, the matter is adjourned.

List the matter on 06.05.2021.

**VIRENDRA KUMAR GUPTA  
MEMBER TECHNICAL**  
Dated this the 19th day of March, 2021

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**